Annexure-7

Name of the corporate debtor: M/s Rajguru Developers Private Limited; Date of commencement of CIRP: 24th April, 2024; List of creditors as on: 04.07.2024

List of operational creditors (Government dues)

S		Details of claimant		Details of claim received		Details of claim admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
N	0.	Department	Government	Date of	Amount claimed	Amount of claim	Nature of	Whether	% of	contingent	any mutual	claim under	claim not a	
				receipt		admitted	claim	related	voting	claim	dues,	verification	dmitted	
								party?	share in		that may be			
									CoC		set-off			
		Goods and												
		Services Tax												
	1	Dept.		21-06-2024	₹ 75,26,197.00	₹ 75,26,197.00	Unsecured	No	NA	-	-		-	-
-						- · · · · · · · · · · · · · · · · · · ·			0	-	-		=	

^{*} This claim has been admitted subject to the right to appeal by the IRP